PART III

University of Calicut

NOTIFICATION

(GENERAL AND ACADEMIC BRANCH I)


It is hereby notified that the following amendment to Statute 2, Clause 1, Sl. No. 18, Chapter 42 of Calicut University First Statutes, has been approved by the Senate at its meeting held on 27-11-2010 and has been assented to by the Chancellor on 22-7-2011.

Amendment to Statute 2, Clause 1, Sl. No. 18, Chapter 42 of Calicut University First Statutes 1977

Sl. No. 18 Under Clause 1 of Statute 2, in Chapter 42, of Calicut University First Statutes 1977 be replaced by

“18. Department of Life Long Learning and Extension”.

Calicut University P. O., (Sd.)
Calicut. Registrar.